

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

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**NOTIFICATION**

Dated Shillong, the 10<sup>th</sup> March, 2026

**NO. LJ (B).3/2021/Pt/48** - In exercise of the powers conferred by sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints the following Officers to be the Zonal Magistrates in connection with the forthcoming General Election to the Garo Hills Autonomous District Council (GHADC), 2026 within South West Garo Hills District :-

**ZONAL MAGISTRATES :-**

SL. NO.	Names of Officers and Designation
1.	Shri C.D. Shira, MCS, Assistant Commissioner & Block Development Officer, Rerapara C&RD Block, South West Garo Hills, Ampati.
2.	Smti T.K. Marak, MCS, Assistant Commissioner & Block Development Officer, Zikzak C&RD Block, South West Garo Hills.
3.	Smti C.R.N. Sangma, MCS, Assistant Commissioner (Election) & Block Development Officer, Betasing C&RD Block, South West Garo Hills.
4.	Shri M.K. Wankhar, MCS, Assistant Commissioner South West Garo Hills, Ampati.



(M.M. Sangma),

Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.

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**MEMO.NO. LJ (B) 3/2021/Pt/48-A,**

**Dated Shillong, the 10<sup>th</sup> March, 2026**

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Deputy Commissioner (Election), South West Garo Hills District, Ampati with reference to letter No. SWGHA/EL/1/GHADC/2025/62, dt. 10<sup>th</sup> February, 2026.
4. District Council Affairs Department with reference to DCA.12/2026/47, dt. 23.2.2026.
5. Personnel A.R (A) Department.
6. Election Department.
7. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
8. Director of Information and Public Relation, Meghalaya, Shillong

*By Order etc.,*



Joint Secretary to the Govt. of Meghalaya  
Law (B) Department.

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